

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


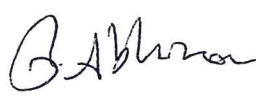
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/411/ (IB)/2017
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	Aashish Jain & Monica For Suresh & Suresh	Counsel for Respondent	
2)	Abhinav Parthasarathy Monica Chopra For T.R. Bhaskar	Counsel for the Petitioner	

ORDER

Counsels for both the parties are present and prayed for time to make final submissions. Put up on 13.12.2017 at 10.30 A.M.

sel
MEMBER (JUDICIAL)

ghk